

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 14<sup>th</sup> day of October, 2019

**Original Application No. 330/01093 of 2016**

**HON'BLE MR. BHARAT BHUSHAN, MEMBER (J)**

Himanshu.

.....Applicant.

**VERSUS**

Union of India & Others

.....Respondents.

Advocates for the Applicant : None

Advocate for the Respondents : Shri L. M. Singh

**ORDER**

List revised. None present for the applicant. Shri L. M. Singh, counsel for the respondents is present.

2. Record reveals that applicant and his counsel were not present even on last several occasions. It appears that applicant has lost interest in pursuing the case. Accordingly, the O. A. is dismissed in default.

**(Justice Bharat Bhushan)  
MEMBER (Judicial)**

/Shashi/